

HIGH COURT OF HIMACHAL PRADESH, SHIMLA-171 001

No.HHC/Admn.1(18)/78-XIII-

Dated 11.08.2014.

OFFICE ORDER

In partial modification of this Registry Office Order No.HHC/Estt.1(18)/78-XIII-12144-58, dated 05.05.2014, Hon'ble the Chief Justice has been pleased to redistribute the Administrative and Executive Business of Civil and Sessions Division, Mandi to Hon'ble Mr. Justice Tarlok Singh Chauhan, with immediate effect.

BY ORDER

REGISTRAR GENERAL

25364-69

Endst. No.HHC/Admn.1(18)/78-XIII-  
Copy forwarded for information to:-

Dated: 11.08.2014.

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1. The Deputy Registrar-cum-Special Private Secretary to Hon'ble the Chief Justice;
2. All the District & Sessions Judges/Additional District & Sessions Judges in the State;
3. OSD-Protocol/ All the Additional Registrars/Secretaries to Hon'ble Judges;
4. All the Deputy Registrars/Assistant Registrars/Court Masters;
5. The Secretaries/Private Secretaries/ PAs to the Registrar General/Registrar(Rules)/Registrar(Vigilance)/Registrar (Judicial)/Registrar(Administration);
- ✓ 6. The Section Officer(Computer) is requested to upload the above Office Order on the High Court Website today itself.

(From Sr. Nos.1,3 to 6, High Court of H.P. at Shimla)

  
REGISTRAR GENERAL

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